

ITEM NO.1711

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 17144/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 17145/2018 - EXEMPTION FROM FILING O.T.)

WITH
CrI.A. No. 1672/2022 (II)

Date : 13-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Appellant(s) Dr. Surender Singh Hooda, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

Mr. Adit Jayeshbhai Shah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant(s) to take
steps for effecting service on common respondent no.2
and file acknowledgment of the same in the Registry
within two weeks from today.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR